

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 1 of 2016 and Appeal No.9 of 2016 & IA No.113 of 2016

Dated : 27th October, 2016

In the matter of:

Appeal No. 1 of 2016

**Chairman-cum-Managing Director,
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Anr. ... Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No.9 of 2016 & IA No.113 of 2016

Delhi Transco Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **24th November, 2016.**

Court Master

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